

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-27/2005/9650 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Bablu Sutradhar,  
District & Sessions Judge,  
West Karbi Anglong, Hamren.

Dated Guwahati the <sup>16</sup>25 September, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ/WKA/2024/CL-SL/3/112-114 dtd. 17.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail civil vacation from 07.10.2024 to 20.10.2024, along with station leave permission from the evening of 05.10.2024 till the morning of 21.10.2024.** The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.) & Assistant Sessions Judge, West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-27/2005/9651-9652 /A dated , 25-09-24**

Copy to :

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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